

DIRECTOR GENERAL OF INCOME – TAX (INVESTIGATION) AHMEDABAD

Sl. No.	Office	CPIO to the office at Column 2	Appellate Authority for the CPIO at Column 3
1	2	3	4
1	Office of the Director General of Income – tax, (Investigation), Ahmedabad	i) Addl. DIT (HQ)(Inv.), Ahmedabad	DGIT (Inv.), Ahmedabad
2	Office of the Director of Income–tax (Inv.), Ahmedabad	i) DDIT (Inv.)(HQ), Ahmedabad	DIT (Inv.), Ahmedabad
		ii) Addl.DIT(Inv) Unit-I, Ahmedabad	
		iii)Addl.DIT(Inv) Unit-II, Ahmedabad	
		iv)Addl.DIT(Inv), Rajkot	
		i) ADIT(Inv)Unit 1(1), Ahmedabad.	Addl. DIT(Inv) Unit-I, Ahmedabad
		ii) ADIT(Inv) Unit-I(2), Ahmedabad	
		iii)ADIT(Inv) Unit-I(3), Ahmedabad	
		iv)ADIT(Inv), Bhavnagar	
		v) ITO(Inv)Unit-I, Ahmedabad	
		i) ADIT(Inv) Unit-2(1), Ahmedabad	Addl. DIT(Inv) Unit-I, Ahmedabad
		ii)ADIT(Inv) Unit-2(2), Ahmedabad	
		iii)ADIT(Inv), Mehsana	
		iv) ITO(Inv)Unit-2, Ahmedabad	
		i) ADIT(Inv) Unit-1, Rajkot	Addl. DIT(Inv), Rajkot
		ii)ADIT(Inv) Unit-2, Rajkot	
iii)ADIT(Inv), Jamnagar			
iv)ADIT(Inv), Gandhidham			
v) ITO(Inv), Rajkot			
3	Office of the Director of Income–tax (Inv.), Surat	i) DDIT (Inv.) (HQ), Surat	DIT (Inv.), Surat
		ii) JDIT(Inv), Surat	
		iii)JDIT(Inv), Baroda	
		i) ADIT(Inv)-I, Surat	Addl. DIT(Inv), Surat
		ii)ADIT(Inv)-II, Surat	
		iii)ADIT(Inv)-III, Surat	
		iv)ADIT(Inv), Valsad	
v) ITO(Inv), Surat			

		i) ADIT(Inv) Unit-1, Baroda	Addl. DIT(Inv), Baroda		
		ii)ADIT(Inv) Unit-II, Baroda			
		iii)ADIT(Inv), Bharuch			
		iv) ITO(Inv), Baroda			
4	Office of the Commissioner of Income – tax (Central) – I, Ahmedabad	i) DCIT HQ) Central – I, Ahmedabad	CIT (Central) – I, Ahmedabad		
		i) Addl.CIT, Central Range-I, A'bad			
		iii)Addl.CIT, Central Range, Surat			
				i) DCIT,Central Circle 1(1), A' bad.	Addl. CIT, Central Range-1, Ahmedabad
				ii)DCIT, Central Circle 1(2), A' bad	
				iii)ACIT, Central Circle 1(3), A' bad	
				iv) DCIT, Central Circle 1(4), A' bad.	
				v) ITO, Central Ward 1(1), A' bad	
				vi) TRO, Central Range-1, A' bad	
				i) DCIT, Central Circle-1, Surat	Addl. CIT, Central Range, Surat
				ii) ACIT, Central Circle-2, Surat	
				iii) ACIT, Central Circle-3, Surat	
				iv) ACIT, Central Circle-4, Surat	
				v) TRO, Central Range, Surat	
		5	Office of the Commissioner of Income – tax (Central) – II, Ahmedabad	i) ACIT(HQ)Central-II, Ahmedabad	CIT (Central) – I, Ahmedabad
ii) Addl.CIT, Central Range, Baroda					
iii)Addl.CIT, Central Range-II, A'bad					
				i) DCIT, Central Circle 2(1), A'bad	Addl.CIT, Central Range-2, Ahmedabad
				ii) DCIT, Central Circle 2(2), A'bad	
				iii)DCIT, Central Circle 2(3), A'bad	
				iv)DCIT, Central Circle 2(4), A'bad	
				v)ITO, Central Ward 2(1), A'bad	
				vi)TRO, Central Range-2, A'bad	
				i) ACIT, Central Circle-1, Baroda	Addl.CIT. Central Range, Baroda
				ii)ACIT, Central Circle-2, Baroda	
				iii)ACIT, Central Circle-1, Rajkot	
				iv)ACIT, Central Circle-2, Rajkot	
				v)ITO, Central Ward, Rajkot	
				vi)TRO, Central Range, Baroda	
6		i) ITO(Tech),CIB,Ahmedabad.	CIT (CIB), Ahmedabad		

	Office of the Commissioner of Income – tax (CIB), Ahmedabad	ii) Jt.CIT,(CIB), Ahmedabad	
		iii) Jt.CIT(CIB), Surat	
		iv) Jt.CIT(CIB), Rajkot	
		v) Jt.CIT(CIB), Baroda	
		i) ACIT(CIB), Ahmedabad	
		ii) ITO(CIB), Ahmedabad	
		iii) ITO(CIB), Mehsana	
		iv) ITO(CIB), Bhavnagar	
		i) ACIT, (CIB), Surat	Jt.CIT(CIB), Surat
		ii) ITO(CIB)-1, Surat	
		iii) ITO(CIB)-2, Surat	
		iv) ITO(CIB), Valsad	
		v) ITO(CIB), Navsari	
		i) ACIT(CIB), Rajkot	Jt.CIT(CIB), Rajkot
		ii) ITO(CIB), Rajkot	
		iii) ITO(CIB), Jamnagar	
		iv) ITO(CIB), Junagadh	
		v) ITO(CIB), Gandhidham	
		i) ACIT(CIB), Baroda	Jt.CIT(CIB), Baroda
		ii) ITO(CIB)-1, Baroda	
iii) ITO(CIB)-2, Baroda			
iv) ITO(CIB), Anand			
v) ITO(CIB), Bharuch			
7	Office of the Director General of Income – tax, (Investigation), Ahmedabad	i) CIT(Appeals)-I, A'bad	DGIT(Inv), Ahmedabad
		ii) CIT(Appeals)-II, A'bad	
		iii) CIT(Appeals)-III, A'bad	
		iv) CIT(Appeals)-IV, A'bad	

